

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.198/397-398/NCLT/AHM/2016 (New)
C.P No. 3/397-398/CLB/MB/2015 (Old)

Coram: Hon'ble Mr. MADAN BALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
NATIONAL COMPANY LAW TRIBUNAL , AHMEDABAD BENCH ON 10.06.2020**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section: Section 397-398 of the Companies Act 1956.

ORDER

Learned Counsel Mr. Massom Shah appeared for the Applicant.

Learned Counsel Mr. Paritosh Gupta appeared for the Respondent No. 39.

The matter is required to be re-heard by this Bench. Hence, the matter stands adjourned for hearing to 26.08.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 10th day of June, 2020.